

(J.H.C. Sch. 1-7)

From:

Ram Sharma,

Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

**All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.**

Sub: - **Cancellation of nominations for attending two days (C –VI) Conference on Crime against Children & Women, Prevention of Atrocities Act to be held on 18th & 19th January, 2020 at Judicial Academy Jharkhand, Ranchi.**

Sir / Madam,

Inviting reference to this Court's Letter No. 3874 / Apptt. dated 15.10.2019, I am directed to inform that the Hon'ble Court has been pleased to cancel nomination of all the District & Additional Sessions Judge-I including the Addl. Judicial Commissioner-I, Ranchi & all the Principal Magistrate, J.J.B. of the State of Jharkhand for attending two days (C-VI) Conference on Crime against Children & Women, Prevention of Atrocities Act to be held on 18th & 19th January, 2020 at Judicial Academy Jharkhand, Ranchi.

This is for your information and communication to the Officers concerned.

Yours faithfully,

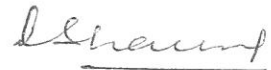
Sd/- **Ram Sharma**

Registrar (Administration) I/c.

Memo No. 132 /Apptt.

Dated, Ranchi, the 13/01/2020

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 2933/JAJ dated 07.01.2020 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.



13.01.2020

Registrar (Administration) I/c.